

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.(IB)387(MB)/2017
MA 583/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE PARTIES: Nabh Interior Working
Vs
MMS Infrastructure Ltd

Section 8 of the Insolvency and Bankruptcy Code, 2016.

ORDER

15. **MA 583/2018 in T.C.P (IB)387(MB)/2017**

On the applicant Counsel having not placed material to pass order in this case, the applicant Counsel is hereby directed to file the material alongwith the affidavit of the Resolution Professional on next date of hearing.

List this matter on 7.8.2018.

SD/-
RAVIKUMAR DURAISAMY
Member (Technical)

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)